(c) the average time taken for disposal of each of such applications; and

(d) the normal time taken by each such application before its first hearing takes place?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) and (b). According to the Displaced Persons (Compensation and Rehabilitation) Act, 1954, the Regional Settlement Commissioner has no powers of review or revision. Under Section 25(1) of the said Act, the Settlement Officer has powers to review his orders so far as it relates to the determination of public dues under section 5 of the same Act. No such review application is pending.

(c) and (d). Do not arise.

Nangal Fertilizer Factory

675. **Shri Hem Raj:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) the progress made for the rehabilitation of the persons of the Kathera village who were displaced as a result of the acquisition of colony area for the Nenay Fertiliser Factory;

(b) the number of persons employed from amongst these displaced persons in Class III and Class IV posts of the Nangal Fertilizer Factory during the period from October, 1957 to January, 1958;

(c) the number of applications received from them; and

(d) the number of posts vacant and advertised?

The Minister of Commerce and Industry (Shri Morarji Desai): (a) The rehabilitation of the displaced villagers is primarily the responsibility of the Punjab Government. As a gesture of good will, the Nangal Fertilizers and Chemicals Private Ltd. propose to meet *ex gratia* a part of the expenditure in connection with the establishment of a colony for the resettlement of the displaced villagers including those of the Kathera village, for which a plot of land measuring 75 acres has been acquired along the Nangal-Rupar Road. Out of this, an area of about 35 acres has been subdivided in a number of plots for allotment to displaced villages, leaving the rest as open space for the establishment of school parks etc.

(b) 63.

(c) About 1000.

(d) 95.

Registered Companies in Punjab

676. **Shri Daljit Singh:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) the number of registered Companies in the Punjab;

(b) the number of such companies which have gone into liquidation; and

(c) whether these have paid the Income Tax dues?

The Minister of Commerce and Industry (Shri Morarji Desai): (a) 945 (on 1-2-58).

(b) 162 (on 1-2-58).

(c) The information is not readily available.

पर्यटक चलचित्र

६७७. **श्री नवल प्रभाकर :** क्या **सूचना और प्रसारण** मंत्री यह बताने की कृपा करेंग कि :

(क) प्राक्कलन समिति (परिवहन मंत्रालय) की चौंतीसवी रिपोर्ट में उल्लिखित चलचित्रों में से कितने पर्यटक चलचित्र तैयार किये गये ;

(ख) कितने चलचित्रों का प्रदर्शन किया गया ; और

(ग) उनमें से कितने और कौन कौन से चलचित्र रंगीन (गेवाकलर) है ?

सूचना और प्रसारण मंत्री (डा० केसकर) . (क) प्राक्कलन समिति (Estimates Committee) की ३४वीं रिपोर्ट के ६८ वें परिच्छेद में उल्लिखित २३ फिल्मो में से फिल्म डिवीजन १२ फिल्मे पहले ही बना चुका है। इनके अलावा दो फिल्में खरीदी गई हैं और आठ तैयार हो रही है, जब कि क फिल्म सूची मे से निकाल दी गई है।

(ख) चार । बाकी की आठ प्रदर्शन के लिये भेजी जा रही है।

(ग) चलचित्र "बनारस" रगीन (गेवाकलर) है।

दिल्ली नगरपालिका द्वारा विदेशी अतिथियों का स्वागत

६७८. श्री नवल प्रभाकर क्या प्रधान मंत्री ५ दिसम्बर, १९५७ के अतारांकित प्रश्न सख्या ११८७ के उत्तर के सम्बन्ध मे यह बताने की कृपा करेंगे कि

(क) क्या केन्द्रीय सरकार ऐसे समारोहो पर होने वाले व्यय का ब्यौरा मागती है; और

(ख) यदि हा, तो उसका ब्यौरा क्या है ?

प्रधान मंत्री तथा वैदेशिक कार्य तथा वित्त मंत्री (श्री जवाहरलाल नेहरू) (क) और (ख) दिल्ली म्युनिसिपल कमेटी को तदर्थ आधार (ऐडहाक बसिस) पर एक लाख रुपये का अनुदान (ग्रांट) दिया गया था। कमेटी ने जो खर्च किये, उनका पूरा-पूरा ब्यौरा नही मागा गया था, लेकिन हमें सूचित किया गया कि जो खर्च हुये, वे सरकारी अनुदान से कही ज्यादा थे।

Indian Cinema Halls in Rangoon

679. Dr. Ram Subhag Singh: Will the Prime Minister be pleased to state:

(a) whether Government are aware that some Indian Cinema Halls in Rangoon have been served with closure notices; and

(b) if so, the causes thereof?

The Prime Minister and Minister of External Affairs and Finance (Shri Jawaharlal Nehru): (a) and (b). Yes, Sir The owners of four Indian Cinema Halls in Rangoon were served with closure orders as they failed to show Burmese films for the minimum period of 60 days in a year, as required under the Burmese laws.

भारत साधु समाज

६८०. { श्री भक्त दर्शन
श्री स० चं० सामन्त :

क्या योजना मंत्री १० दिसम्बर, १९५७ के तारांकित प्रश्न सख्या ९७५ के उत्तर के सम्बन्ध मे यह बताने की कृपा करेंगे कि

(क) भारत साधु समाज ने अपने अहमदाबाद वाले अधिवेशन मे जो संकल्प पारित किये थे, क्या इस बीच उन पर विचार कर लिया गया है,

(ख) यदि हा, तो प्रत्येक सकल्प के बारे मे क्या सहायता व सहयोग देने का विचार है ;

(ग) यदि नही, तो क्या कारण है ; और

(घ) कब तक निर्णय हो जाने की आशा की जाती है ?

योजना उपमंत्री (श्री श्या० न० मिश्र) : (क) जी नही।

(ख) आर्थिक सहायता के विषय में गैर सरकारी स्वयंसेवी संगठनों द्वारा स्वीकृत प्रस्तावों की दृष्टि से नहीं अपितु निश्चित